

**File No.1-5/ (INFOSAN)-CODEX/FSSAI-2017**  
**Food Safety and Standard Authority of India**  
**(CODEX DIVISION)**  
**Ministry of Health & Family Welfare**  
**Govt. of India**

**FDA Bhawan, Kotla Road**  
**New Delhi**

**Dated: The 18<sup>th</sup> December, 2017**

**Subject: INFOSAN Alert on contamination of infant formula with *Salmonella agona*-reg.**

An alert has been received from International Food Safety Authorities Network (INFOSAN) with regard to the contamination with *Salmonella agona* of the infant formula manufactured by the French company "Lactalis group". The symptoms of salmonella infection include abdominal cramps, diarrhea and fever.

On 4th December 2017, the French authorities advised the withdrawal and recall of 12 batches of the implicated product. On 10th December 2017, this withdrawal and recall was expanded to over 600 batches of the implicated product that had been manufactured from February 2017 to that day. Forty countries have been identified by the French authorities wherein the affected product was imported: Afghanistan, Algeria, Andorra, Bahrain, Bangladesh, Burkina Faso, Cambodia, Cameroon, China, Congo, Cote D'Ivoire, Gabon, Georgia, Greece, Guinea, Haiti, Hong Kong SAR (China), Iraq, Kuwait, Lebanon, Madagascar, Mali, Morocco, Pakistan, Paraguay, Peru, Qatar, Saudi Arabia, Seychelles, Spain, Sudan, Switzerland, Taiwan (China), Togo, the Netherlands, Turkey, Ukraine, United Arab Emirates, Viet Nam & Yemen. All these countries have been informed about the Salmonella infection in the infant formula.

Though, there is no report of any import of the contaminated infant formula product to India, yet there could be a possibility of this product reaching the consumers through online sales or by other means.

Therefore, this information is being brought to the notice of the public and all stakeholders so that any inadvertent consumption of the implicated products could be avoided.

  
(P.Kartikeyan)  
AD(Regulations)